

NATIONAL HUMAN RIGHTS COMMISSION
TRAINING DIVISION

BRIEF REPORT ON THE WINTER INTERNSHIP PROGRAMME – 2012

(31st December 2012 – 29th January 2013)

In the Winter Internship Programme-2012, total 174 applications were received from Universities/Colleges across the Country out of which 109 applications of 16 States / U.T. were found eligible. Out of these, 109 eligible applications, the Advisory Committee of the Commission for Winter Internship Programme 2012 selected 74 interns (54 on merit & 20 waitlisted).

Out of 74 selected candidates, 48 reported to the internship on 31st December 2012 and 03 interns joined on 1st January 2013. However, 06 interns left the internship due to their personal reasons. In all, 45 interns comprising 21 girls and 24 boys completed their internship. Out of 45 interns, 27 are the Law students, and 18 are the post-graduate students of different discipline of social sciences.

Winter Internship Programme-2012 was inaugurated by Dr. Ashok Sahu, Secretary General, NHRC on 31st December 2012. The programme covered 80 sessions on various human rights related subjects including various activities such as State Presentations, Project work, Project Presentations, Field visits to Tihar Jail and visit to 5 different police stations. Hon'ble Chairperson Shri K. G. Balakrishnan, Justice Shri B. C. Patel, Shri Satyabrata Pal, Dr. Ashok Sahu, Secretary General, and the Senior Officers of NHRC also interacted with Interns on different topics related to Human Rights issues. Interns also presented Cultural Programme on 28th January 2013.

During this Internship interns also got an opportunity to attend three different National conference and national consultation organized by NHRC at I.I.C., New Delhi in small groups.

We had Resource Persons/Experts from outside NHRC namely:-

Prof. V.K. Sharma, IIPA

Ms. Yamini Pandey, (UNHCR)

Shri P. K. Pincha, Chief Commissioner, For Person with Disabilities

Shri Mathew Cherian, Helpage India

Dr. Mahaveer Jain, Former Director, VV Giri National Labour Institute

Dr. L. D. Mishra, IAS, Former Special Rapptr. & Chief Advisor, NCPCR

Dr. Vineeta Shanker, Executive Director, Sasakawa India Leprosy Foundation

Devinder Singh, Associate Professor, Punjab University

Dr. Sanjay Dubey, A.D.G., Delhi Doordarshan

Ms. S. Jalaja, Spl. Rapttr. NHRC

Shri Chaman Lal, for Spl. Rapttr. NHRC

Dr. Col. Ranjeet Singh, HR's Cell of Army.

The Research Projects were supervised by Shri J.S. Kochhar, JS (Trg.), Shri Viplav Kumar, DIG (I) Shri Pupul Dutta Prasad, SSP, Dr. S. K. Jain, SRO (Trg.) Shri Sanjeev Sharma, SSA, Mr. Nishith, Asstt, Mr. Guljit Singh, Asstt.

The topics of the Research Projects are as follows:

Sr. No.	Topics
1	Human Rights Education
2	Crime against women – Review of Existing laws
3	Human Trafficking – Existing provisions to curb the menace – Need for review
4	Business and Human Rights
5	Police reforms
6	Human Rights of person effected with Leprosy: Analysis of existing legislations
7	National Food Security Bill and Right to Food
8	Existing data on Human Rights – Suggestions for Improvement
9	UPR-II recommendations for India – feasibility for implementation

The projects were evaluated by Prof. Dr. MRK Prasad, Professor of Indian Law Institute, New Delhi.

Apart from these, Book Review done by all Interns, State Presentation of Human Rights scenarios in their respective States were presented. The debate was held on :

- Can we propose change in age of a Juvenile under J.J. Act – (for & against)

All the interns participated in the Debate. The Jury members for the debate were Shri G.D. Dhanuka & Shri C. K. Tyagi, POs.